

(c) As per the seventh schedule to the constitution of India "Police" and "Public Order" are State subjects and, as such, the primary responsibility of prevention, detection, registration, investigation and prosecution of crime, lies with the State Governments/Union Territory Administrations. However, Government of India is deeply concerned with the crime of honour killing and other forms of violence. Ministry of Home Affairs has sent a detailed advisory dated 4th September, 2009 to all States/UT Governments wherein States have been advised, *inter alia*, to make a comprehensive review of the effectiveness of the machinery in tackling the problem of violence against women and to take appropriate measures to curb the violations of women's rights by so called 'Honour Killings'. Government is also actively considering a proposal to amend the existing law or to enact a separate law in order to tackle the crime of honour killings.

Agreement with Russia for development of fifth generation fighter jets

‡*51. SHRI BALAVANT ALIAS BAL APTE: Will the Minister of DEFENCE be pleased to state:

(a) whether Government has signed agreement with Russia for jointly developing fifth generation fighter jets;

(b) if so, the details thereof; and

(c) the conditions of agreement with regard to foreign investment limit in this project?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) and (b) Yes, Sir. An Inter-Governmental Agreement was signed on 18.10.2007 between the Government of Republic of India and the Government of Russian Federation for cooperation in the joint development and certification of the Prospective Multi-role Fighter aircraft; preparation and setting-up of the fighter serial production; joint production, joint marketing of the fighter in third countries; joint improvement, modification, sale, after sales support of the fighter and disposal of the fighter after completion of life-cycle.

(c) Since it is a joint development programme without formation of a Joint Venture Company, there is no foreign investment limit in the project.

Pending proposals for widening the NHs in A.P.

*52. SHRI MOHD. ALI KHAN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

‡Original notice of the question was received in Hindi.